

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 20th day of **February**, 2020

Present :

Hon'ble Mr. Devendra Chaudhary, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00189/2018

Jaiveer Singh

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri Jitendra Prasad

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member-J :

List revised. None present for the applicant. Shri Jitendra Prasad, counsel for the respondents is present.

2. On the last occasion i.e. on 11.09.2019, no one was present on behalf of the applicant and the case was fixed for today for appearance of applicant. Even today, nobody appears on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/